

>Title: Papers laid on the Table of the House by Ministers/members. MADAM SPEAKER: Now, the House will take up Papers to be laid on the Table.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): On behalf of Shri Ajit Singh, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Chief Commissioner of Railway Safety, Lucknow, for the year 2010-2011. (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Chief Commissioner of Railway Safety, Lucknow, for the year 2010-2011. (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7631/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of World Affairs, New Delhi, for the year 2011-2012. (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of World Affairs, New Delhi, for the year 2011-2012, together with Audit Report thereon. (3) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Council of World Affairs, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7632/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-  
I. The Indian Forest Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 2012 published in Notification No. G.S.R. 672(E) in Gazette of India dated 6<sup>th</sup> September, 2012.  
II. The Indian Forest Service (Pay) Sixth Amendment Rules, 2012 published in Notification No. G.S.R. 673(E) in Gazette of India dated 6<sup>th</sup> September, 2012.

(Placed in Library, See No. LT 7633/15/12)

(2) A copy of the Central Information Commission (Group 'C') Recruitment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 655(E) in Gazette of India dated 29<sup>th</sup> August, 2012 under sub-section (1) of Section 29 of the Right to Information Act, 2005.

(Placed in Library, See No. LT 7634/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): On behalf of Shrimati D. Purandeswari, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 12 of 2012-13) - Performance Audit on Operational Performance of Export Credit Guarantee Corporation of India Limited, Ministry of Commerce & Industry for the year ended March, 2012 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 7635/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, Vijayawada, for the year 2010-2011, alongwith Audited Accounts. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, Vijayawada, for the year 2010-2011. (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7636/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2011-2012. (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2011-2012, together with Audit Report thereon. (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Urdu Language, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7637/15/12)

(4) (i) A copy of the Annual Report (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Patna, Patna, for the year 2011-2012. (ii) A copy of the Review (Hindi and English versions) by the Government of the Indian Institute of Technology Patna, Patna, for the year 2011-2012.

(Placed in Library, See No. LT 7638/15/12)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Classical Tamil, Chennai, for the year 2010-2011, along with Audited Accounts. (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Institute of Classical Tamil, Chennai, for the year 2010-2011.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 7639/15/12)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru National Institute of Technology Allahabad, Allahabad, for the year 2010-2011, along with Audited Accounts. (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Motilal Nehru National Institute of Technology Allahabad, Allahabad, for the year 2010-2011. (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 7640/15/12)

(i) A copy of the Annual Report (Hindi and English versions) of the Union Territory Mission Authority (Sarva Shiksha Abhiyan), Dadra and Nagar Haveli, for the year 2011-2012, along with Audited Accounts. (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Union Territory Mission Authority (Sarva Shiksha Abhiyan), Dadra and Nagar Haveli, for the year 2011-2012. (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 7641/15/12)

(11) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (2) of Section 23 of the Right of Children to Free and Compulsory Education Act, 2009:-  
(i) S.O. 2165(E) published in Gazette of India dated 13<sup>th</sup> September, 2012, granting relaxation to the minimum qualification norms for appointment as a teacher to the State of Uttar Pradesh. (ii) S.O. 2389(E) published in Gazette of India dated 8<sup>th</sup> October, 2012, granting relaxation to the minimum qualification norms for appointment as a teacher to the State of Nagaland. (iii) S.O. 2512(E) published in Gazette of India dated 17<sup>th</sup> October, 2012, granting relaxation to the minimum qualification norms for appointment as a teacher to the State of Uttarakhand. (iv) S.O. 2513(E) published in Gazette of India dated 17<sup>th</sup> October, 2012, granting relaxation to the minimum qualification norms for appointment as a teacher to the State of Himachal Pradesh.

(Placed in Library, See No. LT 7642/15/12)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Orissa, Bhubaneswar, for the year 2011-2012. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Orissa, Bhubaneswar, for the year 2011-2012.

(Placed in Library, See No. LT 7643/15/12)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Karnataka, Gulbarga for the year 2011-2012.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Karnataka, Gulbarga, for the year 2011-2012.

(Placed in Library, See No. LT 7644/15/12)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Jharkhand, Ranchi, for the year 2011-2012. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Jharkhand, Ranchi, for the year 2011-2012.

(Placed in Library, See No. LT 7645/15/12)

(15) A copy of the Annual Accounts (Hindi and English versions) of the Manipur University, Imphal, for the year 2010-2011, together with Audit Report thereon. (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 7646/15/12)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Calcutta, Kolkata, for the year 2010-2011, along with Audited Accounts. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Calcutta, Kolkata, for the year 2010-2011. (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 7647/15/12)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Lucknow, Lucknow, for the year 2010-2011, along with Audited Accounts. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Lucknow, Lucknow, for the year 2010-2011. (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 7648/15/12)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Rohtak, Rohtak, for the year 2010-2011, along with Audited Accounts. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Rohtak, Rohtak, for the year 2010-2011. (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 7649/15/12)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Kashipur, Kashipur, for the year 2010-2011, along with Audited Accounts. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Kashipur, Kashipur, for the year 2010-2011. (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 7650/15/12)

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Raipur, Raipur, for the year 2010-2011, along with Audited Accounts. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Raipur, Raipur, for the year 2010-2011. (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 7651/15/12)

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Kozhikode, Kozhikode, for the year 2010-2011, alongwith Audited Accounts. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Kozhikode, Kozhikode, for the year 2010-2011. (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(Placed in Library, See No. LT 7652/15/12)

(29) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Indian Institute of Management Shillong, Shillong, for the year 2010-2011, along with Audited Accounts. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Indian Institute of Management Shillong, Shillong, for the year 2010-2011. (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

(Placed in Library, See No. LT 7653/15/12)

(31) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Authority Punjab, Chandigarh, for the year 2010-2011, along with Audited Accounts. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Authority Punjab, Chandigarh, for the year 2010-2011. (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

(Placed in Library, See No. LT 7654/15/12)

(33) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan State Mission Authority Meghalaya, Shillong, for the year 2010-2011, alongwith Audited Accounts. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan State Mission Authority Meghalaya, Shillong, for the year 2010-2011. (34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

(Placed in Library, See No. LT 7655/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MILIND DEORA): I beg to lay on the Table:-

(1) A copy of the Use of low power devices or equipments for indoor applications in the 433 to 434 MHz frequency range (Exemption from Licensing Requirement) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 680 (E) in Gazette of India dated 12<sup>th</sup> September, 2012 under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885.

(Placed in Library, See No. LT 7656/15/12)

(2) A copy each of the following Notifications (Hindi and English versions) under Section 37 of the Telecom Regulatory Authority of India Act, 1997:- (i) The International Telecommunication Access to Essential Facilities at Cable Landing Stations (Amendment) Regulations, 2012 published in Notification No. F. No. 416-3/2010-I&FN published in Gazette of India dated 19<sup>th</sup> October, 2012. (ii) The Telecommunication Interconnection (Port Charges) (Second Amendment) Regulations, 2012 published in Notification No. F.No. 409-3/2011-I&FN published in Gazette of India dated 18<sup>th</sup> September, 2012. (iii) The Telecommunication Mobile Number Portability (Fourth Amendment) Regulations, 2012 published in Notification No. F. No. 116-15/2012-MN published in Gazette of India dated 19<sup>th</sup> September, 2012. (iv) The Reporting System on Accounting Separation (Amendment) Regulations, 2012 published in Notification No. F. No. 14-07/2012-F&EA published in Gazette of India dated 15<sup>th</sup> October, 2012. (v) The Telecom Consumers Protection (Fourth Amendment) Regulations, 2012 published in Notification No. F. No.308-05/2011-QOS published in Gazette of India dated 22<sup>nd</sup> October, 2012. (vi) The Intelligent Network Services in Multi Operator and Multi Network Scenario (Amendment) Regulations, 2012 published in Notification No. F. No.416/1/2010-I&FN published in Gazette of India dated 18<sup>th</sup> September, 2012.

(Placed in Library, See No. LT 7657/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2011-2012. (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Development Authority, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7658/15/12)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:- (a) (i) Review by the Government of the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 2011-2012. (ii) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7659/15/12)

(b) (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, Delhi, for the year 2011-2012. (ii) Annual Report of the Delhi Metro Rail Corporation Limited, Delhi, for the year 2011-2012, alongwith

Audited Accounts and comments of the Comptroller and Auditor

General thereon. \_\_\_\_\_

(Placed in Library, See No. LT 7660/15/12)

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